

these two areas have common customs, traditions and relationship. Many organisations have been demanding to declare this area as tribal area since long. I have met the Prime Minister and the Minister of Welfare along with a deputation and drawn their attention towards this problem but no action has been taken as yet. Hati Sabha is raising this demand at different places along with the people of this area. The local MLAs are also raising the demand along with the people of this area. I urge the Govt of India to declare that area as a Tribal area so that they may also get benefits like the Scheduled Tribe people living in neighbouring states.

(viii) Need to ensure Implementation of Assam Accord of April, 1995

[English]

DR. JAYANTA RONGPI (Autonomous-District) (Assam) : Mr. Deputy-Speaker, Sir, with your permission, I want to raise the following very serious and urgent matter under Rule 377.

A popular mass movement has been going on demanding Autonomous State in Karbi, Anglong and North Cachar Hills of Assam under the leadership of ASDC, KSA, NCHSF and DSU since 1986. After prolonged negotiation, an agreement was signed on the 1st April, 1995 in New Delhi between the movement organisations and the Government of Assam in the presence of the then Union Home Minister. The agreement envisages upgradation of the existing two Autonomous Councils of Karbi Anglong and North Cachar Hills under the Sixth Schedule of the Constitution of India by conferring upon them enhanced legislative, executive and financial powers. Certain clauses of agreement dealing with delegation of powers to the Autonomous Councils relating to the Departments of Law and Order, DRDA, Food and Civil Supplies, Transport etc. are yet to be implemented as the State Government has taken a position that further clearance from the Union Government is required on these matters. Therefore, the Union Home Minister should immediately take necessary steps so that further delay could be avoided in the implementation as a consensus was achieved on this matter by all sides at the time of the negotiations.

Secondly, the Union Government was to set up a system so that funds meant for the hilly areas and the Hill Councils of Assam reached the two Autonomous Councils at the earliest and without any difficulty. This has also not been done. Therefore, I draw the attention of the Union Government to take immediate measures so that the agreement is implemented, the commitments honoured and faith restored among the people.

SHRI E. AHAMED (Manjeri) : Sir, I would just like to remind the Chair about one matter. There was an assurance by the hon. Minister of Parliamentary Affairs that the Government would make a statement on TADA detainees when I referred to that point here, but that has not been complied with by the hon. Minister. So, the Chair may direct the Minister that as assured to the House he will have to come here with a statement.

14.53 hrs.

GENERAL BUDGET-1996-97—GENERAL DISCUSSION

[English]

MR. DEPUTY SPEAKER : Now, the House will take up General Discussion on the General Budget the time allotted is eight hours. Now I call Dr. Murli Manohar Joshi to speak.

[Translation]

DR. MURLI MANOHAR JOSHI (Allahabad) : Mr. Deputy Speaker, Sir, I am thankful to you for inviting me to speak on the General Budget 1996-97.

I have gone through the Budget and in my view such an insipid Budget might have ever been presented before. This Budget is devoid of direction and philosophy generally a Budget reflect the economic philosophy of the Government and ensure its direction. But there is nothing in this Budget on the basis of which we may say that it has direction and philosophy. This is a Budget of the Congress and it seems to be a copy of Shri Manmohan Singh's Budget. Had our all friends, particularly the friends Left Parties not joined this Government, they would not have supported this Budget. If you see the figures, you will find that the United Front Government has adopted the same thing in this Budget which was there in the interim Budget presented by Shri Manmohan Singh. The revenue receipts was Rs.1.27,000 crore in the Budget presented by Shri Manmohan Singh and it is Rs. 1,30,000 crores in the Budget of United Front Government. The Capital receipts were Rs.70,000 crore which are now Rs.68,000 crores. Total receipts were Rs. 1.97,000 crores which are now Rs.1.98,000 crores. The non-plan expenditure was Rs. 1,51,000 crores and this year it is Rs.1,50,000 crore. The plan expenditure was Rs. 50 thousands crores and this year it is Rs.54 thousand crores. The total expenditure was Rs.2 lakh 1 thousand crore and this year it is Rs. 2 lakh 4 thousand crore. The fiscal deficit was Rs.62 thousand crores and this year too it is 62 thousand crores. The amount under borrowing was